

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. C.P. (IB)-1147(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Arisinfra Solutions Private Limited

Vs.

Oceanic Trade Minerals Private Limited.

Appearance

For Petitioner : Adv Saiee Nirgude a/w Ankit pittti i/b S&T Legal
through VC.

For Respondent : Mr. Ashwin Shanker and Ms. Diksha Brahma.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter was listed for written submissions.

Adv. Ashwin Shaker, appearing for CD seeks two days time to place on record subsequent development that has taken place after the last date of hearing, to show that debt is not due. At his persistent request, we grant permission to the CD to file additional affidavit within two days after serving on the other side. One weeks' time is granted to the Petitioner to file response, if any. List on **19.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)